GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1186 TO BE ANSWERED ON 08.12.2025

CPCB's Report on Environmental Damage Cost Assessment

1186. SHRI MANOJ TIWARI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Central Pollution Control Board's (CPCB's) draft Report on Environmental Damage Cost Assessment (EDCA) proposes a uniform methodology to assess compensatory damages, if so, the details in this regard;
- (b) whether such report includes pollution incidents in Delhi e.g. Chronic Waste to Energy/ Landfill impacts and episodic high pollution events, if so, the details thereof;
- (c) whether the Government has adopted or plans to adopt the CPCB's EDCA draft as an authoritative methodology for computing environmental compensation in the country particularly in Delhi;
- (d) the strategy adopted by the Government to apply the EDCA to long-running exposures e.g., historic ash/soil contamination around Okhla and Ghazipur;
- (e) whether EDCA allows retrospective damage assessment and community health and land remediation costs, if so, the details thereof; and
- (f) the timeline for finalizing the EDCA Report for use by the Delhi Pollution Control Committee (DPCC) and the Ministry of Environment, Forest and Climate Change (MoEFCC) in Delhi-specific cases?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (f): Environmental Damage Cost Assessment (EDCA) report has been drafted by the Committee constituted by the Ministry of Environment, Forest and Climate Change to provide the environmental damage cost liability for the release of pollutants in excess of environmental standards, violation of waste management rules/ guidelines, non-compliance to the conditions of environmental clearance and other environmental approvals, assessment of impacts, restoration of environmental and ecological damages, and fixed penalty costs. CPCB has circulated the said report to all stakeholders including State Pollution Control Boards/ Pollution Control Committees, Indian Institutes of Technology (IITs), Indian Institutes of Management (IIMs) and also placed on CPCB website for public consultation for its finalization.
